NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.41/ BB/17	< <u>.</u>	Admission	Rule-6 of IB	Milliken Chemical & Textile(India) Company Pvt. Ltd., Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ARSUN.R. 9880508079 Applicant

Ajul

Counsel for petitioner is present. He has filed Form No.5 along with documents. Registry is directed to check and put up. Already, in one matter filed against Falcon Tyres Ltd., an IRP was appointed and that matter is pending in the Hon'ble High Court of Karnataka.

Counsel is directed to submit how this petition is maintainable against the same company for initiating insolvency resolution process.

List it on 25.07.2017.

MEMBER (J)